

Statement regarding Government Bills Pending in Lok Sabha

A statement showing Government Bills pending in Lok Sabha at the end of the Fifteenth Session of Seventeenth Lok Sabha is given below :-

Sl.No.	Bill	Ministry/Department concerned	Remarks
1	2	3	4
1.	The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2019	Social Justice and Empowerment	Introduced on 11 December, 2019. The Report of the Standing Committee on Social Justice and Empowerment was presented to Lok Sabha on 29 January, 2021.
2.	The Prohibition of Child Marriage (Amendment) Bill, 2021	Women and Child Development	Introduced on 21 December, 2021. The Bill was referred to the Standing Committee on Education, Women, Children, Youth and Sports by the Chairman, Rajya Sabha in consultation with the Speaker and intimation thereof was published in Bulletin-Part II, dated 29 December, 2021, <i>vide</i> para No. 3860.
3.	The Electricity (Amendment) Bill, 2022	Power	Introduced on 8 August, 2022. The Bill was referred to the Standing Committee on Energy by the Speaker and intimation thereof was published in Bulletin-Part II, dated 21 November, 2022, <i>vide</i> para No. 5426.
